

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1426
ANSWERED ON:30.11.2006
AMENDMENT IN PWD ACT, 1995
Nahata Smt. P. Jaya Prada

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government propose to amend the Persons with Disabilities Act, 1995;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be amended?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (c) Two meetings with the stakeholders seeking suggestions for amendment of PWD Act, 1995 have been held at Patna and Chennai. It is not possible to indicate a time frame.